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Title: Introduction of Right to Water Bill, 2020

SHRI ASADUDDIN OWAISI (HYDERABAD): Sir, I beg to move for leave to introduce a Bill to provide a practical framework for the realization of the right to water, enable participation of citizens in the management of water resources and to ensure sustainable use of ecological resources and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide a practical framework for the realization of the right to water, enable participation of citizens in the management of water resources and to ensure sustainable use of ecological resources and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI ASADUDDIN OWAISI: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Item No. 59, Shri Tirath Singh Rawat – Not Present

Item No. 60, Shri Ashok Kumar Rawat – Not Present

Item No. 61, Shri Abu Hasem Khan Choudhury – Not Present

Item No. 62 and 63, Shri K. Sudhakaran – Not Present

Item No. 64, Shri Tirath Singh Rawat – Not Present

Item No. 65, Shri Jasbir Singh Gill – Not Present

Item No. 66, Shri P.P. Chaudhary